

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 289 of 2014**

**Dated: 18<sup>th</sup> May, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**D. Subrahmanya Bhat ..... Appellant (s)  
Versus  
Karnataka Electricity Regulatory Commission & Anr. .... Respondent (s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Mr. Sandeep Rajpurohit  
Ms. Neha Garg for R-1  
  
Mr. Ravi Agrawal for R-2

**ORDER**

The matter is called twice today. But nobody is representing the appellant. Learned counsel for the respondents are present.

List the matter on **02.08.2016.**

**(I.J. Kapoor)  
Technical Member  
ts/dk**

**(Justice Ranjana P. Desai)  
Chairperson**